

(b) and (c) During the earlier meeting of the PIC held in October, 2008, the Pakistan Commissioner of Indus Waters had sought compensation in the shape of water, claiming receipt of reduced flow in river Chenab by Pakistan due to the initial filling of Baglihar Hydroelectric Plant by India. The matter was also discussed in the 103rd meeting. During the discussions, Pakistan Commissioner was categorically informed that there is no substance in his allegations.

#### **Lord Buddha statue in Pakistan**

†1395. SHRI AMIR ALAM KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether terrorist have made an attempt to blow off the ancient statue of Lord Buddha in violence hit Swat valley in north-eastern part of Pakistan;

(b) if so, the details thereof;

(c) whether Government has raised this matter with Pakistan;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes. This was reported in September, 2007.

(b) According to the reports the statue was badly damaged.

(c) No.

(d) Does not arise.

(e) The statue is in Pakistan. It is for the Government of Pakistan to protect such ancient heritage.

#### **Reduction of jobs in Britain**

1396. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the British Government has reduced the number of jobs available to the migrants from outside the European Union, including from India;

(b) if so, the likely effect of the new policy on Indian migrants working in UK as also those proposing to migrate in United Kingdom;

(c) whether Government of India has taken up the matter with British Government; and

(d) if so, the details thereof?

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†Original notice of the question was received in Hindi.